

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

W.P.(C) No. 6823 of 2019

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**CORAM**

**HON'BLE MR. JUSTICE RAJESH SHANKAR**

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06/05.04.2021      The case is taken up through Video Conferencing.

Learned counsel for the petitioner submits that he has filed a supplementary affidavit annexing a copy of the warrant of arrest issued by the respondent No.3 against the petitioner.

However, the said supplementary affidavit is not found on record.

Office to verify the same.

Put up this case on 08.04.2021 under appropriate heading.

Satish/-

(RAJESH SHANKAR, J)